

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA

UNSTARRED QUESTION NO. 2101

ANSWERED ON – 11.03.2026

SAMAGRA SHIKSHA SCHEME AND NEP, 2020 IMPLEMENTATION

2101 **Dr. Bhagwat Karad:**

Shri Narhari Amin:

Smt. Seema Dwivedi:

Dr. Anil Sukhdeorao Bonde:

Smt. Maya Naroliya:

Shri Ashokrao Shankarrao Chavan:

Smt. Rekha Sharma:

Shri Mayankkumar Nayak:

Dr. Kavita Patidar:

Shri Manan Kumar Mishra:

Dr. Sumer Singh Solanki:

Shri Deepak Prakash:

Shri Sadanand Mhalu Shet Tanavade:

Smt. Kiran Choudhry:

Shri S. Selvaganabathy:

Shri Chunnilal Garasiya:

Dr. Parmar Jashvantsinh Salamsinh:

Shri Milind Murli Deora:

Will the Minister of EDUCATION be pleased to state:

(a) the progress made under the Samagra Shiksha Scheme, including details of infrastructure development, teacher capacity building and quality enhancement measures undertaken to align with the National Education Policy, 2020;

(b) the number of schools upgraded, new residential schools/hostels established, additional classrooms constructed and ICT-enabled smart schools developed during this period, State-wise;

- (c) whether the Ministry proposes to introduce additional performance-linked incentives or special support mechanisms for States demonstrating exemplary outcomes under Samagra Shiksha; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): Samagra Shiksha scheme is an integrated scheme for school education covering the entire gamut from pre-school to class XII. The scheme treats school education as a continuum and is in accordance with Sustainable Development Goal for Education (SDG-4). The scheme has been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Samagra Shiksha Scheme supports creation of infrastructure and basic facilities in Government Schools, both through direct programme funding and also in convergence with other relevant schemes of the Central and State Governments. Current status of State-wise basic infrastructure facilities is available on UDISE+ portal at <<http://udiseplus.gov.in/#/en/page/publications>>.

Under Samagra Shiksha, there is a dedicated component of Quality and Innovation with a focus on improving the learning levels of students, wherein funds are provided to states for interventions such as Learning Enhancement Programme, Youth and Eco Clubs; Holistic Progress Card; Composite School Grant for providing a conducive learning environment; Libraries; Sports and Physical Education, etc.

Strengthening of teacher capacity building and quality enhancement measures under the Centrally Sponsored Scheme of Samagra Shiksha is aligned with the recommendations of the National Education Policy (NEP), 2020. NEP 2020 recommends that teachers be given continuous opportunities for self-improvement and to learn the latest innovations and advances in their profession. The Samagra Shiksha scheme provides academic and financial support to States/UTs for continuous professional development of teachers, institutional strengthening and improvement of classroom practices.

In-service teacher and teacher educators training is an integral part of Samagra Shiksha scheme. These trainings are conducted by the concerned States and UTs through State Councils of Educational Research and Training (SCERTs) and the District Institutes of Education and Training (DIETs). Initiatives such as National Initiative for School Heads' and Teachers' Holistic Advancement (NISHTHA), Digital Infrastructure for Knowledge Sharing (DIKSHA), Integrated Teacher Education Program (ITEP- Pre-service teacher training) are also being taken for teachers'

capacity building and quality enhancement measures aligned with the National Education Policy, 2020.

National Mission for Mentoring (NMM), as envisaged in para 15.11 of NEP 2020, conceptualizes the creation of a large pool of outstanding professionals willing to provide mentoring to school teachers. These potential mentors, regardless of age or position, will contribute towards realizing 21st century developmental goals of our nation. NMM underlines the importance of short and long-term mentoring/professional support. It brings an opportunity to leverage cross-learning amongst different individuals leading to their continuous professional development. Mentors empower school teachers to reach their full potential, improve their teaching practices, knowledge skills and attitude to positively impact student learning outcomes.

National Professional Standards for Teachers (NPST), as envisaged in Para 5.20 of NEP 2020, focuses to improve the teachers' personal and professional development by providing them an understanding of what is expected in terms of their performance and what needs to be done to enhance the same.

PARAKH Rashtriya Sarvekshan 2024 (formerly National Achievement Survey) was conducted by the National Assessment Centre-PARAKH, NCERT under the aegis of the Department of School Education & Literacy, Ministry of Education to measure the baseline performance under the National Education Policy (NEP) 2020 in development of competencies among students at the end of the Foundational, Preparatory and Middle Stages (Grades 3, 6 and 9 respectively) of schooling. National, State and District level report cards for PARAKH Rashtriya Sarvekshan 2024 are available at <https://dashboard.parakh.ncert.gov.in/en>, a dedicated dashboard designed to disseminate the findings of the assessment.

(b) State wise additional classrooms and new/upgraded schools approved from 2021-22 to 2025-26 under Samagra Shiksha **is at Annexure-I.**

State-wise number of ICT Labs and Smart Classroom in schools approved since inception is attached at **Annexure-II.**

State-wise number of Hostels approved under PM JANMAN is attached at **Annexure-III** and Hostels approved under DAJGUA programs during last 3 years (2023-24 to 2025-26) are attached at **Annexure-III(A).**

(c) & (d): Under Samagra Shiksha, different interventions are approved on a priority basis in these districts to improve access and quality of education. Annual work Plan and Budget (AWP&B) is prepared by the State/UT based on their requirements and priorities at the beginning of every year. The proposal of State/UT having various activities/components are appraised and approved by Project Approval Board (PAB) in consultation with the State as per the programmatic & financial norms of the scheme. Release of Central share of funds is done in instalments depending on the financial progress of utilization of funds released earlier, incentivising the State/UTs to utilize more funds.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2101 ANSWERED ON 11TH MARCH, 2026 ASKED BY HON'BLE MP DR. BHAGWAT KARAD AND OTHERS REGARDING SAMAGRA SHIKSHA SCHEME AND NEP 2020 IMPLEMENTATION**

State wise additional classrooms and new/upgraded schools approved from 2021-22 to 2025-26 under Samagra Shiksha

S. no.	State/UT	Additional Classroom	New/upgraded schools
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	281	2
3.	Arunachal Pradesh	248	5
4.	Assam	3601	84
5.	Bihar	8319	0
6.	Chandigarh	0	0
7.	Chhattisgarh	1865	22
8.	Dadra and Nagar Haveli	1	7
9.	Delhi	36	0
10.	Goa	0	0
11.	Gujarat	832	38
12.	Haryana	2293	0
13.	Himachal Pradesh	222	0
14.	Jammu And Kashmir	3418	4
15.	Jharkhand	1243	0
16.	Karnataka	37	57
17.	Kerala	71	0
18.	Ladakh	132	8
19.	Madhya Pradesh	998	87
20.	Maharashtra	146	2
21.	Manipur	307	63
22.	Meghalaya	18	31
23.	Mizoram	20	29
24.	Nagaland	82	4
25.	Odisha	2363	376
26.	Puducherry	4	1
27.	Punjab	2196	229
28.	Rajasthan	1556	540
29.	Sikkim	6	5
30.	Tamil Nadu	231	0
31.	Telangana	209	0
32.	Tripura	408	32
33.	Uttar Pradesh	8577	328
34.	Uttarakhand	481	7
35.	West Bengal	2150	7
	Total	42351	1968

Source: PRABANDH

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2101 ANSWERED ON 11TH MARCH, 2026 ASKED BY HON'BLE MP DR. BHAGWAT KARAD AND OTHERS REGARDING SAMAGRA SHIKSHA SCHEME AND NEP 2020 IMPLEMENTATION**

State-wise list of ICT Labs and Smart Classroom in schools approved since inception

S. no.	State/UT	ICT (from 2005-06 to till date)	Smart classrooms (2020-21 to till date)
1.	Andaman and Nicobar Islands	162	49
2.	Andhra Pradesh	9671	6840
3.	Arunachal Pradesh	794	345
4.	Assam	8400	7146
5.	Bihar	4942	11586
6.	Chandigarh	155	186
7.	Chhattisgarh	6965	10771
8.	DND - DNH	153	192
9.	Delhi	2208	5696
10.	Goa	463	87
11.	Gujarat	6179	7155
12.	Haryana	5446	3556
13.	Himachal Pradesh	3893	2858
14.	Jammu and Kashmir	4341	4428
15.	Jharkhand	5447	2459
16.	Karnataka	9536	4099
17.	Kerala	2489	752
18.	Ladakh	200	165
19.	Lakshadweep	28	0
20.	Madhya Pradesh	8489	12573
21.	Maharashtra	11387	6006
22.	Manipur	997	565
23.	Meghalaya	545	25
24.	Mizoram	1166	244
25.	Nagaland	811	712
26.	Odisha	10084	11776
27.	Puducherry	258	152
28.	Punjab	8965	3938
29.	Rajasthan	13408	16891
30.	Sikkim	385	301
31.	Tamil Nadu	16595	9832
32.	Telangana	7419	6248
33.	Tripura	1782	1162
34.	Uttar Pradesh	20098	34533
35.	Uttarakhand	1108	2829
36.	West Bengal	4184	581
	Total	179153	176738

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2101 ANSWERED ON 11TH MARCH, 2026 ASKED BY HON'BLE MP DR. BHAGWAT KARAD AND OTHERS REGARDING SAMAGRA SHIKSHA SCHEME AND NEP 2020 IMPLEMENTATION

Total Hostels approved under PM JANMAN

S. No.	STATE/ UT	Total Hostel Sanctioned
1.	Andhra Pradesh	87
2.	Bihar	15
3.	Chhattisgarh	40
4.	Gujarat	13
5.	Jharkhand	39
6.	Karnataka	7
7.	Kerala	4
8.	Madhya Pradesh	106
9.	Maharashtra	25
10.	Manipur	6
11.	Odisha	76
12.	Rajasthan	21
13.	Tamil Nadu	8
14.	Telangana	16
15.	Tripura	32
16.	Uttarakhand	3
17.	Uttar Pradesh	2
	Total	500

Source: PRABANDH

ANNEXURE-III(A)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2101 ANSWERED ON 11TH MARCH, 2026 ASKED BY HON'BLE MP DR. BHAGWAT KARAD AND OTHERS REGARDING SAMAGRA SHIKSHA SCHEME AND NEP 2020 IMPLEMENTATION

Total Hostels approved under DAJGUA

S. No.	State/UT	Hostels Sanctioned
1.	Madhya Pradesh	104
2.	Arunachal Pradesh	45
3.	Jharkhand	5
4.	Telangana	10
5.	Tripura	15
6.	Sikkim	5
7.	Rajasthan	58
8.	Bihar	19
9.	Maharashtra	22
10.	Andhra Pradesh	4
11.	Karnataka	14
12.	Nagaland	23
13.	Odisha	40
14.	Manipur	44
15.	Assam	209
16.	Gujarat	9
17.	Uttar Pradesh	3
18.	Uttarakhand	3
19.	Ladakh	1
20.	Mizoram	13
21.	Himachal Pradesh	2
22.	Chhattisgarh	42
23.	Kerala	2
TOTAL		692

Source: PRABANDH
